

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.12.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2020	Subbaiya Chithambaram Vs. IDBI Bank & Anr.	Revathy Raghavan	Sumant Batra-IRP Niharika Sharma

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	
3.	Comp. App. (AT) (Ins) No. 1018 of 2021	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. & Anr.	Ashish Middha	Swapnil Gupta
4.	Comp. App. (AT) (Ins) No. 1051 of 2021	Jalesh Kumar Grover Resolution Professional AKME Projects Ltd. Vs. Committee of Creditors of AKME Projects Ltd.	Abhishek Anand	
5.	Comp. App. (AT) (Ins) No. 1056 of 2021	Ria Constructions Ltd. Through Desh Deepak Resolution Professional of Ria Constructions Ltd. Vs. Blessings Resorts Pvt. Ltd.	Parth Tandon	
6.	Comp. App. (AT) (Ins) No. 1060 of 2021	Sagar Dineshchandra Jariwala Vs. George Samuel & Ors.	Aastha Mehta	
7.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	

8.	Comp. App. (AT) (Ins) No. 1068 of 2021	IDBI Bank Ltd. Vs. Abhijit Guhathakurta Liquidator of EPC Constructions (India) Ltd.	Akshay Sapre	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
10.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	
11.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	Prateek Kushwaha- R1

For Hearing

12.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
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By order of Hon'ble Chairperson
-sd/-
Registrar